Insanitation and Pollution in the Country

*219. SHRI M. V. CHANDRA SHEKHARA MURTHY: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the fast pace of urbanisation in India is creating a formidable problem of insanitation and pollution of the aquatic environments in the country;
- (b) if so, whether the experts on prevention of water pollution have reached the conclusion that no significant improvement of the country's aquatic environments is possible so long as the cities continue to pour their waste water untreated in the natural water course;
- (c) if so, whether sewerage service and the facility for treating industrial effluents and waste water have not kept pace with urbanisation which has resulted in critical insanitary conditions in a large number of cities; and
- (d) if so, the steps which Government have taken or propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c).Yes, Sir.

(d) The Government of India have enacted the Water (Prevention Control of Pollution) Act, 1974 with a view to preventing and controlling water pollution and maintaining and restoring the wholesomeness of water in the country. Under the provisions of the Act, the Central Government has established the Central Board for the prevention and Control of Water Pollution to function as an apex body at the national level as well as the State Board in respect of Union Territories. Similarly the various State Governments have established State Boards for the Prevention and Control of Water Pollution.

Provision of arrangements for collection, treatment and disposal of wastes is the responsibility of the State Governments and the local bodies and they have to take necessary action in this behalf.

Tuna Fishing

*220 SHRI K. A. RAJAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have investigated the possibility of exploiting the Tuna resources of the Indian Ocean;
- (b) whether any attempt has been made by Indian interests for systematic fishing of Tuna; and
- (c) whether Government have sought any foreign aid for Tuna fishing?

THE M!NISTER OF AGRI-CULTURE AND RURAL RECON-STRUCTION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) No, Sir.

Utilization Report on Aid received for 'Food for Work' Programme in States

- *221. SHRI P. J. KURIEN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:
- (a) whether Government have received utilisation reports from the State Governments for the assistance received towards the 'Food for Work' Programme during 1979-80;
- (b) if so, the details in respect of the public assets created through the 'Food for Work' Programme by various States during 1979-80;
- (c) whether there are any State Government which have not sent the utilisation reports so far; if so, which are they; and

(d) which are the States having unutilising funds on this account and the reasons for not utilising the same?

MINISTER OF THE AGRI-CULTURE AND RURAL RECON-STRUCTION (SHRI BIRENDRA SINGH RAO): (a) A statement (No. I) indicating the exact position of far utilisations received so from different States/Union Territories is laid on the table of the House.

- (b) Complete information regarding physical assets created under the programme during the yead 1979-80 has not yet become available. However, on the basis of reports received from the State Governments so far. a statement (No. II) has been compiled and enclosed.
- (c) Complete utilisation reports have not so far been received from the State Governments of Andhra

Pradesh, Bihar, Manipur, Nagaland, Tamil Nadu, Uttar Pradesh and Union Terrritories of Andaman and Nicobar Islands and Arunachal Pradesh.

(d) Most of the State Governments have some unutilised balance of the foodgrains supplied to them under the Programme. The reasons for not utilising the same broadly are that some quantities of foodgrains essentially remain in the pipeline and also in some cases it becomes difficult for F.C.I. due to problems of transportation etc. to supply the required quantity of foodgrains from some of their In some cases, the depots. Government may not have been able arrange transportation of food-F.C.I. depots to work grains from Some States may have sites. able to utilise the foodgrains been under this Programme owing to lack of organisation capacity and planning of works

Statement I

Statement indicating the Quantity of foodgrains utilised during the year 1979-80.

SI. No.	State						Quantity of food- grains utilised during 1979-80 (MTs.)	Months upto which the utilisation report received			
1	2						3	4			
Ι.	Andhra Pradesh		•	•		•	1,70,223 04	February, 1980			
2.	Assam	•	•		•	•	5,000.00	March, 1980			
3.	Bihar		•		•		2,52,412.73	February, 1980			
4.	Gujarat	•	•	•	•		46,345 · 20	March, 1980			
5.	Haryana					•	71,542.48	March, 1980			
6.	Himachal Pradesh	•		•	•	•	29,355·37	March, 1980			
7.	Jammu & Kashmir			•		•	33,388 · 84	March, 1980			
8.	Karnataka .			•		•	3 2,9 23 55	March, 1980			
9.	Kerala				•	•	36,099 61	March, 1980			
10.	Madhya Pradesh	•	•		•	•	2,91,762 60	March, 1980			
11.	Maharashtra .		•			•	1,71,000.00	March, 1980			
12.	Manipur	•	•		•	•	500.00	December, 1979			

75 	Written Answers					JUNE	26, 1980	Written Answers				
	2			-				3	4			
<u> </u>	Nagaland .			•			4 anns anns anns anns anns a	1,479 00	January, 1980			
14.	Orissa .	•	•				•	2,10,185.28	March, 1980			
15.	Punjab .	•	•			•	•	25,849 60	March, 1980			
16.	Rajasthan		•			•	•	2 ,12,298 00	March, 1980			
17.	Tamil Nadu				•	•	•	51,637 73	February, 1980			
18.	Tripura .		•	•		•	•	23,056 00	March, 1980			
19.	Uttar Pradesh		•			•		4,32,000 00	February, 1980			
20.	West Bengal				•	•	•	1,49,557 00	March, 1980			
21,	A & N Islands		•			•	•	216.57	March, 1980			
22.	Arunachal Prac	lesh	•			•	•	8 90	December, 1979			
23.	Mizoram .							149 57	March, 1980			
24.	Pondicherry							550 02	March, 1980			
-	TOTAL .	,					•	22,47,550 · 49				

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Statement II

STATEMENT SHOWING THE PHYSICAL ASSETS CREATED UNDER FOOD FORWORK PROGRAMME DURING 19798-80

t

Other works	(No.)	 2 1	53357	:	2448	:	55	17	27	:	55	•	
Const- ruction of inter- mediate main drains field	channels & level- ing etc.in irrigation Command areas (Hect.)		 	:	:	1235	896	:	:	:	:	:	
SE .⊒E .	(Km)	1 º 1	4808	:	5173	4226	1150	57	:	:	803	:	1
Roads works main- Netained/ roa improved con repaired stru	No.) (F	 6 1	7873	1038	19458	2641	1459	123	788	:	832	100	repaired.
ncha- ars/ mu- Hall nst- ted.	(No)	8	! ! :	:	:	:	16	:	:	:	:	:	nstructed/1
School Parbdgs. yat Con tr- Gh; ucted/- Com repair- nity ed coi No. ruc		7	2465	:	20	20	250	:	40	:	50	**0006	Panchayat Gharss/Community Halls constructed/repaired.
Area Sc covered bd co plan- u tation rep	(Hect.)	9	Î 	:	:	66402	i	1121	:	:	:	:	s/Commun
Area A made cov cuti- by vable pluthrough talflood- protec- tion	(Hect.) (F	5	:	:	48250	2000	1862	;	:	:	:	:	layat Ghar
	irriga- tion (Hect.)	4	24908	:	60470	5875	34	;	:	13626	2185	:	1
	(Hect.) II	જ	:	:	3927	1405	:	460	:	:	:	2000	**Also includes
4 2 3				•	•	•	•	•	•	•	•	•	*
			٠		•	•	•	•	•	•	•	•	
				•	•	•	•	•	•	•	•	•	1
S.N. State/U.T.		I 2	1. Andhra Pradesh@@	2. Assam % %	3. Bihar@@	4. Gujarat@	5. Haryana@@	6, Himachal Pradesh@.	7. Jammu & Kashmır@ @	8. Karnataka*	9. Kerala@	10. Madhya Pradesh@@.	